

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 697
ANSWERED ON 02/12/2024**

**BUDGET SANCTIONED, ALLOCATED BY THE
CENTRAL GOVERNMENT TO HIMACHAL PRADESH**

697. SHRI HARSH MAHAJAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of budget sanctioned, allocated by the Central Government to Himachal Pradesh item-wise under the scheme of the Ministry during the last two years, the details thereof;
- (b) whether utilization certificate has been given by the State of Himachal Pradesh after expenditure under all the schemes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether Government monitors the accounting of budget under various heads given by it, if so, the details thereof, if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b): Urban development is a state subject. However, the Ministry of Housing and Urban Affairs assists the States/Union Territories (UTs) through its flagship Missions i.e. Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Smart Cities Mission (SCM), Swachh Bharat Mission-Urban (SBM-U 2.0), Pradhan Mantri Awas Yojana – Urban (PMAY-U) and Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM). Funds are sanctioned and released as per the Mission guidelines. The details of funds released to the State Government of Himachal Pradesh during the last two years and utilization is as below:-

(₹ in crores)

Sl. No.	Name of the Missions/Schemes	Amount Released	Amount utilized
1	Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0)	51.56	48.51
2	Smart Cities Mission (SCM) *	978.00	934.00
3	Swachh Bharat Mission-Urban (SBM-U 2.067)	27.29	5.65*
4	Pradhan Mantri Awas Yojana – Urban (PMAY-U)	29.05	19.52
5	Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM)	6.00	6.00

* for the entire mission period.

(c) In order to monitor progress of the Missions/Schemes and funds released to the States/UTs, various institutional frameworks, like submission of periodic progress reports, review meetings, video conferences, field visits have been put in place. Instalments of central assistance are released keeping in view the reports of the Independent Review and Monitoring Agencies (IRMA) / Utilization Certificates issued by the State Government authorities as required under the respective scheme guidelines.
